

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Wednesday the 12th day of July 2023 at 10.30 a.m
(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No. 54/2023 For Condone Delay IA No. 620/2023	Laly Joseph Vs Indo - Asian News Channel Pvt. Ltd. & 3 Ors	Mr. AM Sridharan	
2	Comp App (AT) (CH) No. 55/2023 For Exemption IA no. 625 & 627/2023 For Stay IA No. 626/2023	Mrs. Geetha & 2 Ors Vs ARRS Megamall Pvt. Ltd. & 3 Ors	Mr. Naveen Kumar Murthi	
3	Comp App (AT) (CH) (Ins) No. 196/2023	Guduru Sivaramakrishna Vs Rajesh Chillale Liquidator of M/s. OM Shakthi Renergies Ltd. & Anr.	Mr. Y Suryanarayana	

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No. 321/2022 Leave to file IA No. 678/2022 To Dispense with IA No. 679/2022 For Stay IA No. 680/2022	Mr. Pradeep Ranganathan Vs Mudappalur Varieth Gangadharan & 2 Ors	Mr. Adithya Reddy	Mr. AG Sathyanarayana- R1 Mr. Rohan Rajasekaran-R2

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	IA No. 590/2023 In Comp App (AT) (CH) (Ins) No. 22/2023	Ashique Ponnampambath Vs Vibin Vincent	Mr. S Eshwar	Mr. Sharath Chandran

	For Stay IA No. 65/2023 For Stay IA No. 199, 257 & 363/2023			
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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No. 164/2023 For Condone Delay IA No. 536/2023 For Stay IA No. 537/2023 To Dispense with IA No. 538/2023 Leave to file IA No. 535/2023	A R Transport & 20 Ors Vs Nirav Kirit Pujara & 4 Ors	Mr. K Ravindranath	Ms. D Sangamithra- R1 Mr. Ashwin Shanbhag- R4
7	Comp App (AT) (CH) (Ins) No. 383/2022 For Stay IA No. 909/2022 For Condone Delay IA No. 910/2022	Mr. T Venkatram Reddy Vs L&T Finance Ltd. & Anr.	M/s. Krutika Raghavan Associates	Mr. Shabbeer Ahmed
8	Comp App (AT) (CH) (Ins) No. 430/2022 For Stay IA No. 1083/2022	Asset Reconstruction Company (India) Limited Vs Prabhakar Reddy & 2 Ors	Mr. Shabbeer Ahmed	
9	Comp App (AT) (CH) (Ins) No. 32/2023 For Stay IA No. 120/2023 To implead IA No. 634/2023 IA No. 635/2023	Nerella Hemanth Nagar Kumar Vs Pattabi Enterprises & Anr	Mr. TK Bhaskar	Mr. B Dinesh
10	Comp App (AT) (CH) (Ins) No. 56/2022	Joint Lender Forum Vs S. Siva Sundar & 3 Ors	Mr Sathiyarayanan S	Mr. S Kumaran- R2 & R3 Mr. Venkata Sivakumar- R4
11	Comp App (AT) (CH) (Ins) No. 14/2022 For Injunction IA No. 30/2022	V Nagarajan Vs ICICI Bank Ltd. WITH	Mr. R Subramanian	M/s Shivakumar & Suresh
12	Comp App (AT) (CH) (Ins) No. 152/2023 For Stay IA No. 502/2023	Mr. V Nagarajan Vs ICICI Bank Ltd.	Mr. R Subramanian	

13	Comp App (AT) (CH) (Ins) No. 136/2023 For Stay IA No. 459/2023 For Exemption IA No. 457/2023 For Additional docs IA No. 458/2023	Uma Maheswari Suspended Director and Shareholder of Sharon Solutions Limited Vs UCO Bank & Anr.	Mr. Pawan Jhabakh	Mr. T Ravichandran- R1
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	Comp App (AT) (CH) (Ins) No. 143/2021 For Condone Delay IA No. 277/2021 For Exemption IA No. 276/2021 For Stay IA No. 275/2021	Narmada Clean Tech Vs. Merchem Ltd. & Anr	Mr. Abhishek Mehta	Mr. Ravi Rajagopalan- R1 Mr. Ravindra Beleyur- R2
15	Comp App (AT) (CH) (Ins) No.280/2022 Additional docs. IA No. 598/2022 For Exemption IA No. 597/2022	M/s Itakem Finichem Pvt. Ltd. Vs M/s Iconium Leather Works Pvt. Ltd.	Mr. Pawan Jhabakh	
16	Comp App (AT) (CH) No. 58/2022 For Urgent Hearing IA No. 655/2022 For Stay IA No. 654/2022	SP Arunkumar & Anr Vs Mira Alloy Steels Pvt Ltd. & Anr	M/s. Ramani & Shankar	Mr. Roshan Atiq M- R2
17	Comp App (AT) (CH) (Ins) No. 229/2022 For Condone Delay IA No. 492/2022 Leave to file IA No. 489/2022 For Stay IA No. 490/2022 To dispense with IA No. 491/2022	M. Vigneshwaran Vs National Sewing Thread Company limited & 2 Ors	Mr. PK Panneer Selvam	Mr. Karan Valecha- R1 Mr. KK Vigneshwar- R2, R3
18	TA (AT) No. 47/2022 (CA (AT) No. 286/2019) IA No. 639/2023	Brahmagiri Realtors Pvt. Ltd. Vs Lanco Hills Technology Park Private Limited & 9 Ors	Mr. Chandramouli Prabhakar	Mr. K Ravindranath- R1, R5, R7
19	Comp App (AT) (CH) (Ins) No.52/2021 For Stay	KCP Shivraman Vs.	Ms. R Sowmya Ms. S Varshini	Mr. Avinash Krishnan Ravi

	IA No. 118 & IA No.681/2021 For Urgent Hearing IA No. 120/2021 To Implead IA No. 279/2022	Ms. Aneetha Subramaniam RP, Karur KCP Packkagings		
20	Contempt App No. 1/2022 In Comp App (AT) (CH) (Ins) No. 207/2021 For Urgent Hearing IA No. 110/2022 For Stay IA No. 120/2022	C. Raja John Vs R. Raghavendran RP	Mr. R Kannan	Mr. B Dhanaraj
21	Comp App. (AT) (CH) (Ins) No. 98/2021 To Dispense with IA No. 178/2021 For Stay IA No. 179/2021	Cochin Pharma Vs Bijoy Prabhakaran Pulipra & Anr WITH	Mr. Hari Kumar G Nair Mr. Ramalinga VA	Mr.Bijoy P Pulipra-R1 Mr.Pradeep Joy & Ms. Abhirami Dinesh-R2
22	Comp App. (AT) (CH) (Ins) No. 99/2021 To Dispense with IA No. 180/2021 For Stay IA No. 181/2021	Oriol Health Care Vs Bijoy Prabhakaran Pulipra & Anr WITH	Mr. Hari Kumar G Nair Mr. Ramalinga VA	Mr.Bijoy P Pulipra-R1 Mr.Pradeep Joy & Ms. Abhirami Dinesh- R2
23	Comp App. (AT) (CH) (Ins) No. 100/2021 To Dispense with IA No. 182/2021 For Stay IA No. 183/2021	Rathnam & Co Vs Bijoy Prabhakaran Pulipra WITH	Mr. Hari Kumar G Nair Mr. Ramalinga VA	Mr.Bijoy P Pulipra-R1 Mr.Pradeep Joy & Ms. Abhirami Dinesh- R2
24	Comp App. (AT) (CH) (Ins) No. 101/2021 To Dispense with IA No. 185/2021 For Stay IA No. 186/2021	Universal Pharma Distributors Vs Bijoy Prabhakaran Pulipra WITH	Mr. Hari Kumar G Nair Mr. Ramalinga VA	Mr.Bijoy P Pulipra-R1 Mr.Pradeep Joy & Ms. Abhirami Dinesh-R2
25	Comp App. (AT) (CH) (Ins) No. 102/2021 To Dispense with IA No. 188/2021 For Stay IA No. 187/2021	Advanced Medical Technologies Vs Bijoy Prabhakaran Pulipra & Anr WITH	Mr. Hari Kumar G Nair Mr. Ramalinga VA	Mr.Bijoy P Pulipra-R1 Mr.Pradeep Joy & Ms. Abhirami Dinesh-R2
26	Comp App. (AT) (CH) (Ins) No. 103/2021 To Dispense with IA No.189/2021 For Stay IA No. 190/2021	Bruklyn Associates Vs Bijoy Prabhakaran Pulipra & Anr WITH	Mr. Hari Kumar G Nair Mr. Ramalinga VA	Mr.Bijoy P Pulipra-R1 Mr.Pradeep Joy & Ms. Abhirami Dinesh-R2

27	Comp App. (AT) (CH) (Ins) No. 105/2021 To Dispense with IA No. 191/2021 For Stay IA No. 192/2021	Varghese & Co Vs Bijoy Prabhakaran Pulipra & Anr	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra- R1 Mr.Pradeep Joy & Ms. Abhirami Dinesh-R2
		WITH		
28	Comp App. (AT) (CH) (Ins) No. 106/2021 To Dispense with IA No. 193/2021 For Stay IA No. 194/2021	Topcare Surgicals Vs Bijoy Prabhakaran Pulipra & Anr	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra- R1 Mr.Pradeep Joy & Ms. Abhirami Dinesh-R2
		WITH		
29	Comp App. (AT) (CH) (Ins) No. 149/2021 For Condone Delay IA No. 295/2021 For Stay IA No. 293/2021 To Dispense with IA No. 294/2021 To implead IA No. 329/2021	Orlem Pharm P Limited Vs PVS Memorial Hospital P Ltd & 2 Ors	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra- R1 Mr. Pradeep Joy & Ms. Abhirami Dinesh-R2
		WITH		
30	Comp App. (AT) (CH) (Ins) No. 191/2021 To Dispense with IA No. 386/2021 For Stay IA No. 387/2021	Pharmacon Vs Bijoy P Pulipra RP of PVS Memorial Hospital P Ltd & Anr	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra- R1 Mr.Pradeep Joy- R2
		WITH		
31	Comp App (AT) (CH) (Ins) No. 203/2021 For Condone Delay IA No. 409/2021 To Dispense with IA No. 408/2021 For Stay IA No. 407/2021	St. Antonys Medical Distributors Vs PVS Memorial Hospital Pvt Ltd & 2 Ors	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra- R1 Mr.Pradeep Joy Ms. Abhirami Dinesh-R2
		WITH		
32	Comp App (AT) (CH) (Ins) No. 206/2021 To dispense with IA No. 412/2021 For Stay IA No. 413/2021	Synergy Associates Vs Bijoy Prabhakaran Pulipra & Anr	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra- R1 Mr.Pradeep Joy- R2
		WITH		
33	Comp App (AT) (CH) (Ins) No. 232/2021 To dispense with IA No. 483/2021 For Stay IA No. 484/2021	Gravity Healthcare Vs Bijoy Prabhakaran Pulipra & Anr	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra- R1 Mr.Pradeep Joy- R2
		WITH		

34	Comp. App (AT) (CH)(Ins) No. 273/2021 To dispense with IA No. 592/2021 For Stay IA No. 593/2021	ABC Medical Vs Bijoy Prabhakaran Pulipra RP & Anr WITH	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr. Bijoy P Pulipra-R1 Mr. Pradeep Joy-R2
35	Comp App (AT) (CH) (Ins) No. 242/2022 To dispense with IA No. 514/2022 Leave to file IA No. 515/2022 For Stay IA No. 516/2022	Ideal Surgicals Vs Bijoy Prabhakaran Pulipra WITH	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr. Bijoy P Pulipra-R1
36	Comp App (AT) (CH) (Ins) No. 288/2022 Leave to file IA No. 607/2022 To dispense with IA No. 605/2022 For Stay IA No. 606/2022	Pace Biomedical Vs Bijoy Prabhakaran Pulipra & Anr.	Mr. Harikumar G Nair	Mr. Bijoy P Pulipra-R1 Mr. Pradeep Joy- R2
37	Comp App (AT) (CH) (Ins) No. 205/2021 For Stay IA No. 411/2021	State Tax Officer Vs. Shri. Bijoy Prabhakaran Pulipra	Mr. EK Kumaresan	Mr. Bijoy P Pulipra
38	Comp App (AT) (CH) (Ins) No. 101/2022 For Stay IA No. 230/2022 Contempt Case No. 3/2022 To Implead IA No. 1016/2022 For Urgent Hearing IA No. 651/2023 For Directions IA No. 617/2023	Er. Manmohan Singh Jain & Anr Vs Tharuvai Ramachandran Ravichandran, RP	Mr. P Raj Kumar Jhabakh	Mr. S. Sathyanayanan

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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